

National Conference on Safety in Mines

[Translation]

687. SHRI HARADHAN ROY: Will the Minister of LABOUR be pleased to state:

(a) whether the 8th National Conference on Safety in Mines was held in December, 1992; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b) No, Sir. The Conference on Safety in Mines which was fixed for 26-27 December, 1992, had to be postponed due to unavoidable reasons.

Rekhi Committee Report

688. PROF. RAM KAPSE: Will the Minister of FINANCE be pleased to state:

(a) whether any interim report has been submitted to the Union Government by the High Level Committee constituted under the Chairmanship of Shri K.L. Rekhi to evolve a common code on indirect taxes;

(b) if so, the recommendations made by the Committee in this regard; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Yes, Sir.

(b) The main recommendations made by the Committee deal with matters such as valuation, assessment of goods, warehousing, duty drawback, modvat, refunds, etc

(c) The recommendations are under consideration.

Employment to Adivasis Through Employment Exchanges

689. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of LABOUR be pleased to state:

(a) whether priority is not being given by employment exchanges in sponsoring candidates for jobs to Adivasis in some states of the country;

(b) if so, the names of the States in which special priority is not given to the Adivasis;

(c) whether Government propose to give priority to the Adivasis in all States through employment exchanges or such a proposal is pending with the Government; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). The role of Employment Exchanges is limited only to sponsoring of candidates against notified vacancies. As a matter of policy, job seekers registered with them, including Scheduled Tribes, are sponsored according to their seniority of registration and qualifications. However, against vacancies reserved for Scheduled Tribes, only Scheduled Tribe Candidates are sponsored by Employment Exchanges.

(c) and (d). No such proposal is under consideration.

[English]

Migration of Labourers

690. SHRI RABY RAI: Will the Minister of LABOUR be pleased to state: